

HIGH COURT OF DELHI : NEW DELHI

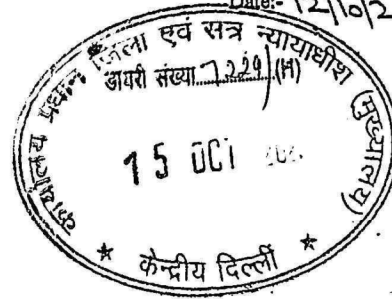
No. 7778-7779 /DHC/Gaz.IIB/G-7/2023

Date:- 12/10/2023.

From: The Registrar General,  
Delhi High Court,  
New Delhi.

To

1. The Principal District & Sessions Judge,  
New Delhi District,  
Patiala House Courts,  
New Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act)  
(CBI), Rouse Avenue Court Complex, New Delhi.



Sub:- Shifting of four courts of MM (NI Act) from Rouse Avenue Courts Complex to Patiala House Courts Complex.

Sir,

I am directed to inform you that in terms of the decision of this Court, four Courts of Metropolitan Magistrates (N.I. Act), i.e., MM (N.I. Act)-01 to MM (N.I. Act)-04 of New Delhi District, out of the five Courts which were earlier shifted to Rouse Avenue Court Complex, are to be shifted back to Patiala House Courts Complex with effect from 18.10.2023.

I am, therefore, to request you to kindly take necessary steps for shifting of the aforesaid courts in order to make them functional with effect from 18.10.2023 from Patiala House Courts Complex. I have further been directed to request you that proper intimation of shifting be given to all stakeholders, so that no inconvenience is caused to them.

Yours sincerely,

  
(Ravinder Dedeja)  
Registrar General


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. F.5(2)/RACC/2023/25048-20134-C

Dated 13/10/23.

Copy forwarded for information and necessary action to:-

1. Ld. Judicial Officers, Rouse Avenue Court Complex, New Delhi.
2. The Officer In-charge, General Branch, Computer Branch and Care Taking Branch to take necessary steps as required.
3. The Web site Committee, Tis Hazari Courts, Delhi for uploading on the website.
4. All the Branch In-charges, RACC, New Delhi.
5. The Hony. Secretary, Delhi High Court Bar Association, Bar Associations at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka, Saket and Rouse Avenue, Delhi/New Delhi.
6. The P. S to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.

  
13-10-23  
(Arun Bhardwaj)  
Officer In-charge (Judl.)  
for Principal District & Sessions Judge-  
cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi

04 04:10 P.M